

(2024) 02 MAN CK 0028

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 110 Of 2024

Lamphel Areas Unemployed
Youth Organisation

APPELLANT

Vs

State Of Manipur; & Ors.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Kh. Nirmala, O. Ratankumar

Judgement

Ahanthem Bimol Singh, J

Heard Ms. Kh. Nirmala, learned counsel appearing for the petitioner.

Issue notice, returnable within 4 (four) weeks.

Mr. O. Ratankumar, learned Deputy GA entered appearance and accepts notice on behalf of all the respondents, hence, no formal notice is called for.

List this case again on 04.03.2024 along with WP (C) No. 1051 of 2019